

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.344 OF 2018

In the matter of:

B. Subba Reddy

Appellant

Versus

SS Organics Ltd & Ors

Respondents

For Appellant: Ms Purti Marwaha Gupta, Mr Akhil Koshy, Ms Henna George, Advocates.

For Respondent: Mr. Siddhartha, Advocate for Respondent.

ORDER

05.07.2019- Learned counsel for Respondents submits that the reply has been filed and the appellant has also filed rejoinder thereto. The other respondents have not filed their reply and there is no appearance on their behalf.

Let the appeal be processed for final hearing on **30th July, 2019** alongwith Company Appeal (AT) No. 214 of 2018. If the matter spills over, the same can be taken up for hearing on **31st July, 2019** also.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn